12.00 Noon

PAPERS LAID ON THE TABLE

MR. DEPUTY CHAIRMAN: Now, Papers to be laid on the Table.

Report and Accounts (2012-13) of IRMA, Anand and related Papers

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT; THE MINISTER OF STATE IN THE MINISTRY OF PANCHAYATI RAJ; AND THE MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI UPENDRA KUSHWAHA): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:

- (a) Annual Report and Accounts of the Institute of Rural Management, Anand (IRMA), for the year 2012-13, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 298/16/14]

Outcome Budget (2014-15) in respect of the Ministry Mines.

खान मंत्रालय में राज्य मंत्री; इस्पात मंत्रालय में राज्य मंत्री; तथा श्रम और रोजगार मंत्रालय में राज्य मंत्री (श्री विष्णु देव साय): महोदय, मैं 2014-15 के वर्ष के लिए खान मंत्रालय के परिणामी बजट की एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूं।

[Placed in Library. See No. L.T. 502/16/14]

- I. Notification of the Ministry of Human Resource Development
- II. Reports and Accounts (2012-13) of various educational institutes, Shiksha Abhiyans Councils etc. and related papers

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): Sir, I lay on the Table—

I. A copy (in English and Hindi) of the Ministry of Human Resource Development (Department of Higher Education) Notification No. S.O. 1477 (E), dated the 6th June, 2014, notifying the communities, *viz.*, Muslims, Christians, Sikhs, Buddhists, Zoroastrians (Parsis) and Jains as minority communities of the National Commission for Minority Educational Institutions Act, 2004, under sub-section (3) of Section 24 of the National Commission for Minority Educational Institutions Act, 2004.

[Placed in Library. See No. L.T. 277/16/14]